HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 28th February, 2025

: It is informed to all learned members of the Bar No. HCM/1/96-BENCH/ and litigants that in view of non-availability of Hon'ble Mr. Justice A. Bimol Singh to hold Court sitting on 28th February, 2025 as his Lordship is availing casual leave, it is notified as under:

- Special Division Bench matters of Hon'ble The Chief Justice and Hon'ble Mr. Justice 1) A. Bimol Singh to be listed on 28th February, 2025 will be taken up on the same day before the Division Bench of Hon'ble The Chief Justice and Hon'ble Mr. Justice A. Guneshwar Sharma; and
- 2) Regular Single Bench matters of Hon'ble Mr. Justice A. Bimol Singh to be listed on 28th February, 2025 will be taken up on the same day before the Single Bench of Hon'ble Mr. Justice A. Guneshwar Sharma for fixing dates. Interim orders, if any shall stand extended.

By Order etc.

Sd/-

(KH. AJIT SINGH) **REGISTRAR (JUDL.) HIGH COURT OF MANIPUR**

Endt. No. HCM/1/96-BENCH/ 3746 - 64 Copy to:

Imphal, the 28th February, 2025

- 1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- 2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- The P.S to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
 The P.S to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
- 5. The Advocate General, Government of Manipur.
- 6. The Chairman, Bar Council of Manipur.
- 7. The Registrar General, High Court of Manipur.
- 8. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
- 9. The Government Advocates, Government of Manipur.
- 10. The Deputy Solicitor General of India, High Court of Manipur.
- 11. The President, High Court Bar Association, Manipur.
- 12. The President, AMBA, Manipur.
- 13. All the Joint Registrars, High Court of Manipur.
- 14. All the Deputy Registrars, Language Officer, High Court of Manipur.
- 15. All the Assistant Registrars/Court Managers Gr. II, Librarian, High Court of Manipur.
- 16. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
- 17. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
- 18. All the Court Masters, High Court of Manipur.

19. The Concerned/Guard File.

Kh. A

REGISTRAR (JUDL.) HIGH COURT OF MANIPUR